

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 26

C.P (IB)472/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.11.2022**

NAME OF THE PARTIES: **Rishi Agarwal V/s Han Infra Solutions Pvt Ltd**

Appearance (via video-conference):

For the Applicant : Krutika Raghavan, Sameeksha Patil

For the Respondent : None Present

Section 9 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly,
list this matter on Board on **11.01.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)